

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO.567**  
**TO BE ANSWERED ON DECEMBER 12, 2022**

**HOUSES TO POOR PEOPLE IN TAMIL NADU UNDER THE PMAY(U)**  
**AND HOUSING FOR ALL**

**NO.567. DR. KANIMOZHI NVN SOMU:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government has sanctioned funds for the construction of affordable houses to poor people in Tamil Nadu under the PMAY (U) and Housing for all by 2022 schemes;
- (b) if so, the details thereof; and
- (c) the effective measures taken by Government to provide houses for all the eligible people in next five years and the total funds allocated for the same?

**ANSWER**

**THE MINISTER OF STATE IN THE**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**(SHRI KAUSHAL KISHORE)**

(a) to (c) Land and Colonization are State subjects. However, the Ministry of Housing and Urban Affairs, under the vision of 'Housing for All', supplements the efforts of States/ UTs including the State of Tamil Nadu by providing Central Assistance under Pradhan Mantri Awas Yojana-Urban (PMAY-U), for construction of houses for all eligible families/ beneficiaries in urban areas since 25.06.2015. The scheme has four verticals namely, Beneficiary-led individual house construction/ enhancement (BLC), Affordable Housing in Partnership (AHP), "In-situ" Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). Under CLSS vertical, interest subsidy is provided to eligible beneficiaries through Central Nodal Agencies (CNAs) for acquisition of houses by purchase/ re-purchase or construction. Under BLC/AHP/ISSR verticals, Central Assistance is released to States/ UTs in 3 instalments of 40%, 40% and 20% upon fulfilment of mandatory compliances as envisaged in scheme guidelines. The scheme guidelines of PMAY-U are available at <https://pmay-urban.gov.in/uploads/guidelines/62381c744c188-Updated-guidelines-of-PMAY-U.pdf>.

Details of number of houses sanctioned, completed and Central Assistance sanctioned and released under PMAY-U in Tamil Nadu since inception is at Annexure.

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Under PMAY-U, States/UTs are required to undertake demand survey to assess their housing requirement for the eligible beneficiaries and prepare project proposals accordingly. Based on the project proposals submitted by the State of Tamil Nadu, a total of 6.88 lakh houses have been sanctioned, out of which 6.30 lakh houses have been grounded including 4.81 lakh completed houses.

States/ UTs including the State of Tamil Nadu have been advised to expedite the construction of sanctioned houses so that all houses are completed within the stipulated timeline as per Detailed Project Reports. This Ministry regularly monitors the progress of implementation of the scheme through periodic review meetings/video-conferencing with States/UTs and field visits. PMAY-U scheme has been extended up to 31<sup>st</sup> December, 2024, except CLSS vertical, to complete the sanctioned houses in States/UTs without changing the funding pattern and implementation methodology.

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Annexure referred in reply to Rajya Sabha Unstarred Question No. 567 due for 12-12-2022

Physical and financial progress for construction of houses in the State of Tamil Nadu under PMAY-U

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<b>Sr. No</b>	<b>Particulars</b>	<b>Achievements</b>
1	Houses Sanctioned (Nos)	6,88,862
2	Houses Grounded (Nos)	6,30,133
3	Houses Completed (Nos)	4,81,061
4	Central Assistance Sanctioned (₹ in Cr.)	11,259.66
5	Central Assistance Released (₹ in Cr.)	8,644.54